COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 352 OF 2018 & IA NO. 1704 OF 2018

Dated: 21st December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member

Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

BSES Kerala Power Ltd. Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. S. Venkatesh

Mr. Samarth Kashyap

Counsel for the Respondent(s) :

ORDER

Respondent No. 1 and 2, though served, are unrepresented. Four weeks' time is granted to enable the Respondents to engage services of learned counsel.

List the matter on <u>18.01.2019</u>.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil) Judicial Member